



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.12.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 06.12.2023.
The next date is 08.12.2023.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul Kshitij Parashar Divyanshu Rai	Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji SubramanianR9
2.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Arun C Mohan	Abhishek Anand Abhijeet Sinha M.S. Kalra

By order of Hon'ble Chairperson

-Sd/-

Registrar